

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH
COURT NO. III

EXCISE APPEAL NO. 50224 OF 2016

[Arising out of the Order-in-Original No. RPR/EXCUS/000/COM/30-31/2015 dated 30/10/2015 passed by The Commissioner, Customs & Central Excise, Raipur (C.G.)]

**M/s Krishna Iron Strips &
Tubes Pvt. Ltd.,**
740/I & J, Sector – B,
Urla Industrial Area,
Raipur (C.G.).

Appellant

VERSUS

**The Commissioner,
Customs & Central Excise,**
Central Excise Building, Tikrapara,
Raipur – 492 001.

Respondent

APPEARANCE

Shri Bipin Garg and Ms. J. Kainaat, Advocates – for the appellants.
Shri V.K. Jain, Authorized Representative (DR) – for the Department

CORAM :

HON'BLE SHRI ASHOK JINDAL, MEMBER (JUDICIAL)
HON'BLE SHRI P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING : 08.04.2025
DATE OF DECISION: 08.05.2025

ASHOK JINDAL

Appeal is disposed of. For order see order of date in Excise
Appeal No. 50221 of 2016.

(ASHOK JINDAL)
MEMBER (JUDICIAL)

(P. ANJANI KUMAR)
MEMBER (TECHNICAL)